

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 282 of 2014

Dated : 8th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy
Mr. Raunak Jain for R.2 to 4**

ORDER

We have heard learned counsel for the appellant for some time.
List the matter for further hearing on **15.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**